

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

RAJYA SABHA
UNSTARRED QUESTION NO. 613
(TO BE ANSWERED ON 07.12.2023)

VACANCIES IN CENTRAL ADMINISTRATIVE TRIBUNAL

613 SHRI RYAGA KRISHNAIAH:

Will the **PRIME MINISTER** be pleased to state:

- (a) the number of sanctioned posts in the Central Administrative Tribunal (CAT);
- (b) whether it is a fact that there is high number of vacancies in CAT;
- (c) if so, the details thereof and the reasons therefor;
- (d) whether Government has taken any steps for filling these vacancies expeditiously; and
- (e) if so, the details thereof, if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

(a) to (e): Out of total 70 sanctioned posts comprising of 01 post of Chairman and 69 posts of Members, currently 14 posts of Members are vacant. The vacancies have arisen due to completion of tenure of members. It is the endeavour of the Government to fill up all vacant posts in a time-bound manner.
